


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 100/9/HDB/2018
NAME OF THE COMPANY	Rajvir Industies Ltd
NAME OF THE PETITIONER(S)	R.S Cottmark (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Rajvir Industies Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.S. Manojan Raja for Mr Y. Suryanarayana	Adv	9868559322	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rajgopalan	Advocate	raj@legalwin.in 9724772200	

ORDER

Learned counsel Ms. Manoranjani on behalf of Mr. Y. Surya Narayana present for Petitioner. Learned counsel Mr. S. Rajgopalan present for Respondent.

Both sides filed written arguments.

Orders reserved.


MEMBER JUDICIAL